

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT 1**


C.P. No.173/241-242/NCLT/AHM/2017

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2020**

Name of the Company: Jignesh Ramesh Patel & Ors.
V/s.
HR Patel Granites Pvt. Ltd. & Ors.

Section: Section 252(3) of the Companies Act 2013.

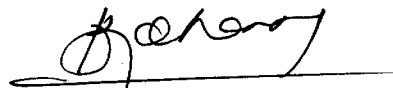
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SHASHUAA SHUKLA	ADVOCATE	PETITIONER	
2.	NISARG VYAS	ADVOCATE	RESPONDENTS	

ORDER

The Parties are represented through their respective Learned Counsel(s).

On the request of Learned Counsel for the Respondent, the matter is adjourned, which is opposed by the Petitioner Counsel.

List the matter on 18.03.2020.


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 29th day of January, 2020.